## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/42/2017

NAME OF THE PETITIONER(S)

: P. Shanmugam & 9 others

NAME OF THE RESPONDENT(S)

: Aadhi finance pvt ltd

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) P.H. Arvindhlandian

(1) Sr Advocate

Nor Sricharan

Caivihan

Counsel for Petitioner

Dominic S. David For P. Gir, dhan an

Comsel for RI

KMD Huhilan Vishm Mohan For Rahul Balogi

Coursel 700 R2-R4

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-Sel -S Vijayaraghavan Member (Technical)

Cel -K Anantha Padmanabha Swamy Member (Judicial)

bc